

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**25-04-2024 AT 02:30 PM**

**CA (CAA) No. 15/230/HDB/2024**  
U/s 230 & 232 of Companies Act

**IN THE MATTER OF:**

Dr. Sharat Maxvision Eye Hospitals Pvt Ltd.(Demerged Company) & Max  
Vision Eye Hospitals Pvt Ltd (Resulting Co.,) & Their Respective Share Holders  
& Creditors

**...Petitioners**

**C O R A M:-**

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Learned Counsel Mr R Inbaraju, for petitioner present through Video Conference.  
This is an application filed on behalf of the applicant companies as a first motion  
application.

Since it being a special bench, matter adjourned to 02.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**